

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 716/(MAH)/2017
RA- No. 01/2017 & IA No.55/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2017

NAME OF THE PARTIES: Ajitnath Steels Pvt.Ltd.
V/s
Ellora Paper Mills Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	NISHTHA SIKRORIA	(ADVOCATE) RESPONDENT 1. FINANCIAL CREDITOR.	Nishtha
2.	Vasant R. Kadam P/B G.B & Co.	Advocate for R-Applicant.	

ORDER

RA-No. 01/2017 & IA No. 55/2017 in CP 716/I&BP/NCLT/MB/MAH/2017

Petitioner's Counsel as well as the Counsel for Corporate Debtor are present.

On the memo for withdrawal filed by the Petitioner's Counsel, RA 01/17 and IA 55/17 are hereby **dismissed** as withdrawn.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)